

**Contracts Received by B.H.E.L from Saudi Arabia, Libya, Malaysia .**

4045. SHRI D. D. DESAI: Will the Minister of INDUSTRY be pleased to state:

(a) whether BHEL has succeeded in winning additional contracts in Saudi Arabia, Libya, Malaysia and other developing countries; and

(b) if so, the terms thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) and (b). Yes, Sir. BHEL have won several contracts in Malaysia, Saudi Arabia, Libya and other developing countries. The particulars of these contracts are given in the statement laid on the Table of the Sabha. (Placed in Library. See No. LT-1895/78).

**Reservation of Items for Small Scale Industry**

4046. SHRI D. D. DESAI: Will the Minister of INDUSTRY be pleased to state:

(a) whether the list of items reserved for small scale industry includes any items which are similar; and

(b) if so, whether a more rational list eliminating any repetitive items will be prepared?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) and (b). The policy of reserving certain items exclusively for development in the small scale industries sector was first introduced in the year 1967 and over a period of ten years since then, 180 items were brought under reservation for the small scale sector. The items reserved from time to time included some generic descriptions and in other cases, the items listed were specific or detailed. The same applied in the case of the large number of additions made to the list in December,

1977 in the context of the statement on Industrial Policy laid before Parliament.

The more scientific method of identifying and listing industrial products would be to follow the codes of the National Industrial Classification (NIC) evolved by the Central Statistical Organisation. This system of codes has been adopted also for the Census of Small Scale Industries (1972) which, in fact, goes into greater detail than the standard National Industrial Classification (NIC). In view of this, all items in the reserved list have been identified by their individual product codes based on the National Industrial Classification (NIC) and a revised list has since been prepared.

**Changes in Pay Scales of Editors of Newspapers and Magazines of Information and Broadcasting**

4047. SHRI NAWAB SINGH CHAUHAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the names of Hindi and English newspapers and magazines brought out by the Publication Department for itself and for other Ministries and the circulation of each of these magazines;

(b) the pay scales and grade of the Editors of Hindi and English magazines;

(c) the criteria adopted in fixing the pay scales and status of Editors of such Hindi and English magazines and whether there is a great difference between their pay scales and status at present; and

(d) if so, the action being taken to remove the difference and also to compensate the employees for the loss suffered by them on this account?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) A statement is attached.

(b) The details about pay scale and grades of the Editorial staff are as follows:—

S. No.	Designation	Pay scale	Grade
Rs			
1	Chief Editor . . . . .	1500—1800	Junior Administrative Grade of CIS
2	Editor . . . . .	1100—1600	Grade I of CIS
3	Assisstant Editor . . . . .	700—1300 650—1200	Grade II/III of CIS
4	Sub-Editor . . . . .	470—750	Grade IV of CIS

(c) and (d). The various categories of Editorial Staff working for different journals brought out by Publications Division belong to the Central Information Service and their pay scale have been fixed in accordance with the recommendations of the Third Pay

Commission. There is no difference in the scales of pay on the basis of language considerations. The status of the heads of these magazine has been decided on the basis of the recommendations of the Staff Inspection Unit of the Ministry of Finance.

#### Statement

*Statement giving the names of Newspaper and journals brought out by the Ministry of information and Broadcasting (Publications Division) in Hindi and English.*

Name of Newspaper/Journal	Priodicity	Language	Approximate circulation
1	2	3	4

#### ON BEHALF OF THE MINISTRY OF INFORMATION AND BOADCASTING

##### NEWSPAPER

1	Rozgar Samachar . . . . .	Weekly	Hindi	50,000
2	Employment News . . . . .	Weekly	English	2,20,000

##### JOURNALS

1	Ajkal . . . . .	Monthly	Hindi	4000
2	Bal Bharati . . . . .	Monthly	Hindi	61,000

#### ON BEHALF OF THE PLANNING COMMISSION

1	Yojana . . . . .	Fortnightly	Hindi	5,500
2	Yojana . . . . .	Fortnightly	English	9,000

#### ON BEHALF OF THE MINISTRY OF AGRICULTURE (DEPARTMENT OF RURAL DEVELOPMENT)

1	Kurukshetra . . . . .	Monthly	Hindi	4,000
2	Kurkehusetra . . . . .	Fortnightly	English	9,000

	1	2	3	4
<b>ON BEHALF OF THE MINISTRY OF IRRIGATION (CENTRAL WATER COMMISSION)</b>				
1	Bhagirath (Patrika)	Quarterly	Hindi	2,000
2	Bhagirath	Quarterly	English	4,000
<b>ON BEHALF OF THE MINISTRY OF EXTERNAL AFFAIRS</b>				
1	Indian & Foreign Review	Fortnightly	English	15,000

58 वर्ष की आयु के पश्चात सरकारी सेवा में नियुक्ति

4048. श्री नबाब सिंह चौहान : क्या सूचना और प्रसारण मंत्री 14 दिसम्बर, 1977 के अतारंकित प्रश्न संख्या 3797 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) पर्यवेक्षी श्रेणी के स्टाफ प्वाइंटिस्टों को लम्बी अवधि के ठेके पर नियुक्त करने के क्या कारण हैं ;

(ख) क्या सरकार का विचार उन्हें 58 वर्ष की आयु पर सेवानिवृत्त करके तथा उन्हें पेंशन देने सम्बन्धी नियम बना कर कल्याणकारी राज्य की नीति का अनुसरण करने का है; और

(ग) यदि हां, तो ऐसा संभवतः कब किया जायेगा ?

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण अडवाणी) : (क) पर्यवेक्षी तथा अन्य श्रेणियों के स्टाफ प्वाइंटिस्टों को आकाशवाणी में लम्बी अवधि के ठेके पर 58 वर्ष की आयु तक नियुक्त किया जाता है। 58 वर्ष की आयु पर पुनरीक्षण करने पर उनको 60 वर्ष की आयु तक काम करने की अनुमति दी जाती है।

(ख) स्टाफ प्वाइंटिस्ट को भी 58 वर्ष की आयु पर सेवानिवृत्त करने का फलहाल

कोई प्रस्ताव नहीं है। ठेके पर काम करने वाले कर्मचारी पेंशन के पात्र नहीं हैं। वे अंशदायी अविध्य निर्वाह निधि के लाभों के हकदार हैं। जहां ठेके की शर्तों के अन्तर्गत विशिष्ट रूप से स्वीकार कर लिया जाता है, उन्हें ग्रेज्युटी भी दी जाती है।

(ग) प्रश्न नहीं उठता।

दूरदर्शन के परिवहन मूनिटों के कार्यकरण की जांच

4049. श्री नबाब सिंह चौहान : श्री टी० एस० नेगी :

क्या सूचना और प्रसारण मंत्री 22 फरवरी, 1978 के अतारंकित प्रश्न संख्या 302 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 22 फरवरी, 1978 को दिया गया उत्तर वही था जो 22 जून, 1977 के अतारंकित प्रश्न संख्या 1369 और 20 जुलाई, 1977 के अतारंकित प्रश्न संख्या 4156 का दिया गया था ;

(ख) यदि हां, तो दस महीने के बाद भी जांच पूरी न किये जाने के क्या कारण हैं; और